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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA.No.34/89 with OA.No.2131/88

New Delhi, dated this the 1st of March, 1994.

Shri C.J. Roy, Hon. Member 'J'
Shri P.T. Thiruvengadam, Hon. Member 'A'

Shri Biri Singh,
S/o Khamani Ram,
P.W.I. 'Construction',
at present posted at Lal Garh,
Bikaner Division,
Northern Railway,
Lal Garh, Bikaner, Rajasthan.

...Applicant

By Advocate: None

versus

1. Union of India through
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
New Delhi.
3. Divisional Personnel Officer,
Officer of the DRM,
Northern Railway,
New Delhi.
4. Shri O.P. Malhotra,
S/o Shri Karam Chand,
P.W.I. 'Construction',
Northern Railway,
Shakurbasti,
Delhi.

...Respondents

By Advocate: Shri R.L. Dhawan, for respondents No.1,2 & 3 and
Shri B.S. Maine, for respondent No.4.

O R D E R 'Oral'

None for the applicant though called twice. This is an old matter of 1989 posted peremptorily for final hearing today. We feel that the applicant is not interested to further prosecute the case. In the circumstances, the case is dismissed for default and non-prosecution. No costs.

P.T. Thiruvengadam
MEMBER 'A'

C.J. Roy
MEMBER 'J'

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